

II. SESSION**HARYANA VIDHAN SABHA****BULLETIN NO. 2****Monday, the 08th March, 2010**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 08th March, 2010 from 2.00 PM. to 4.53 P.M.).

1. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	6	13	-	20

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred: 14

II. CONGRATULATIONS ON INTERNATIONAL WOMEN'S DAY

The Chief Minister congratulated all the women/girls on the International Women Day. He stated various names of women who made a great success in their respective fields. He also highlighted some of the schemes being implemented by the Govt. for the welfare of women/Girls. On this occasion, Shri Om Parkash Chautala, a member of the opposition also congratulated all the women/girls.

III. INTIMATION REGARDING ABSENCE

The Speaker informed the House that he had received a message from Smt Kiran Chaudhary, M.L.A. expressing her inability to attend the sitting of Haryana Vidhan Sabha today, i.e. the 8th March, 2010 as she has missed her flight from Delhi due to traffic jam.

IV. CONVERSION OF ADJOURNMENT MOTIONS INTO CALLING ATTENTION MOTION

When enquired, the Speaker informed the House that he had received a notice of Adjournment Motion from Shri Anil Vij, a member of the Bhartiya Janta Party regarding the Price rise. Shri Anil Vij and Shri Rampal Majra (along with other members) sought to raise the matters of adjournment motions, given by them, regarding the issue of price rise. The Speaker also informed that the Adjournment Motion received from Shri Anil Vij, MLA has been clubbed with the

Adjournment Motion of Shri Om Parkash Chautala and 7 other MLAs, which has been converted into Call Attention Notice and the same has been admitted for 9th March, 2010. The Speaker also informed Shri Anil Vij that he can ask question on 9th March, 2010 when the said Calling Attention Notice would be taken up.

Shri Anil Vij supported by Shri Rampal Majra and some other members of the INLD and BJP persisted that the decision on their adjournment motions be taken first before taking up any other business. The Speaker requested them to resume their seats but inspite of repeated requests they did not resume their seats and there were few heated exchanges. During the interruptions, the Speaker asked Shri Kuldip Sharma, MLA to move his motion.

V. DISCUSSION ON GOVERNOR'S ADDRESS:

Shri Kuldip Sharma, MLA while moving the motion:-

“That an address be presented to the Governor in the following terms:-

That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 5th March, 2010 at 2.00 P.M.”

and spoke for two minutes.

VI. ADJOURNMENT OF THE SITTING

(i) Before Shri Kuldip Sharma started discussion on Governor's Address, Shri Anil Vij and other members of Indian National Lok Dal and Bhartiya Janta Party started raising the matter of Adjournment Motion. He was associated by the other members of Bhartiya Janta Party and the members of Indian National Lok Dal. The Speaker informed that he would not review his decision and requested the members to resume their seats otherwise he might have to take some harsh step. The members did not resume their seats and continued speaking without permission. In spite of time and again having been asked by the Speaker to go to their seats they did not do so and insisted to admit the Adjournment Motion. Rather they came into the well of the House and started raising slogans. Despite repeated requests of the Speaker, the members of the Bhartiya Janta Party and Indian National Lok Dal interrupted the proceedings of the House and even they came into the well of the House. There was a grave disorder in the House.

On finding grave disorder in the House, the Speaker adjourned the sitting of the House at 3.15 P.M. for half an hour.

The House then adjourned at 3.15 PM and re-assembled at 3.45 PM.

(ii) When the House re-assembled, the Speaker called upon Shri Kuldip Sharma to continue the discussion on Governor's Address. Before Shri Kuldip Sharma could do so, Shri Anil Vij and other members of Bhartiya Janta Party and Indian National Lok Dal again started speaking without the permission of the Speaker on the matter of adjournment motion and the Speaker informed that he had given his ruling and he was not going to review that.

Shri Anil Vij and other members of BJP and INLD continued speaking without the permission of the Speaker on the matter of Adjournment Motion and did not resume their seats inspite of having been repeatedly asked by the Speaker to do so. Rather Shri Anil Vij and other members of Bhartiya Janta Party and Indian National Lok Dal came into the well of the House and created ruckus in the House. Again finding grave disorder and noises in the house, the Speaker again adjourned the sitting of the House for 17 minutes.

The House then adjourned at 3.53 PM and re-assembled at 4.10 PM.

(iii) When the House re-assembled, the Speaker called upon Shri Kuldip Sharma to continue the discussion on Governor Address and requested all the members of Bhartiya Janta Party, Indian National Lok Dal and Shiromani Akali Dal to take their seats and let the House continue with the Agenda on the order paper but this plea of the Speaker did not have any effect on the members of Bhartiya Janta Party, Indian National Lok Dal and Shiromani Akali Dal. They continued to speak without the permission of the Chair and rather they came into the well of the House and disrupted the proceedings of the House. The members of the Bhartiya Janata Party, Indian National Lok Dal and Shiromani Akali Dal continued speaking without the permission of the Speaker and did not resume their seats inspite of having been repeatedly asked by the Speaker to do so. Many members of Indian National Lok Dal and Bhartiya Janata Party came into the well of the House and started raising slogans. The Speaker asked them to go to their seats but they continued to interrupt the proceedings of the House. The Speaker repeatedly warned them but they did not care a fig for that.

On finding grave disorder, the Speaker adjourned the sitting of the House for half an hour at 4.14P.M.

The House then adjourned at 4.14 PM and re-assembled at 4.44 PM.

VII. OBSERVATION OF THE SPEAKER REGARDING CONVERSION OF ADJOURNMENT MOTIONS INTO CALLING ATTENTION MOTION AND FOR MAINTAINING THE DECORUM AND DIGNITY OF THE HOUSE.

The Speaker made an observation regarding conversion of Adjournment Motions into Calling Attention Motion and maintenance of decorum and dignity of the House as under:

“ Hon'ble Members, I have received a notice of Adjournment Motion from Shri Om Parkash Chautala, M.L.A. and the others on the matter of price rise and after due consideration, I converted the same into Calling Attention Motion and fixed the same for 9th March, 2010. Shri Anil Vij, M.L.A. also raised this issue by giving a notice of adjournment motion and being this adjournment motion on the same subject, I ruled that Shri Anil Vij may ask the supplementary questions on 9th March, 2010. But all the Members of the Indian National Lok Dal and Bhartiya Janta Party rose on their seats and even most of them came into the well of the House thereby obstructing the proceedings of the House. I made repeated requests to all these Members to go to their seats but the same have been ignored and the members continued to obstruct the proceedings of the House. This behaviour of the Members is condemnable and lowers the dignity of the House which cannot be tolerated. I have said that I will give ample opportunity to all the Members to speak on the Governor's Address, General Discussion on the Budget and other business of the House. Finding grave disorder in the House, I have to adjourn the House thrice and requested these Members to come to my Chamber to discuss this issue. But in spite of all these my best efforts, it seems that these Members are bent upon to obstruct the proceedings of the House. I would again make humble request to these Members to go to their seats and let the House continue its proceedings.”

VIII. SUSPENSION OF MEMBERS

During the discussion on the Governor's Address the members from the Indian National Lok Dal, Bhartiya Janta Party and Shiromani Akali Dal present in the House continued obstructing the proceedings of the House and they continued their protest into the well of the House and started shouting slogans. The Speaker repeatedly requested them to take their seats but all the members of Indian

National Lok Dal, Bhartiya Janta Party and Shiromani Akali Dal present in the House continued to obstruct the proceedings of the House. However, the Speaker warned them repeatedly and requested them to take their seats but they did not pay any heed to the requests of the Speaker.

The Parliamentary Affairs Minister moved :

That Shri Abhey Singh Chautala, Shri Ajay Singh Chautala, Shri Ashok Kashyap, Shri Ashok Kumar Arora, Shri Bishan Lal, Shri Bahadur Singh, Shri Dharam Pal, Shri Dilbag Singh, Shri Ganga Ram, Shri Gian Chand Oadh, Shri Hari Chand Middha, Shri Jagdish Nayyar, Shri Kali Ram Patwari, Shri Krishan Lal Panwar, Shri Krishan Lal, Shri Mamu Ram, Shri Mohammed Illyas, Shri Narender Sangwan, Shri Naseem Ahmed, Shri Om Prakash Chautala, Shri Pardeep Chaudhary, Shri Parminder Singh Dhull, Shri Prithi Singh, Shri Phool Singh, Shri Raghbir Singh, Shri Rajbir Singh Barara, Shri Rameshwar Dayal, Shri Rampal Majra, Smt. Saroj, Shri Sher Singh Barshami, Shri Subhash Chaudhary of Indian National Lok Dal and Shri Anil Vij, Shri Ghanshyam Dass, Shri Krishan Pal of Bhartiya Janata Party and Shri Charanjit Singh of Shiromani Akali Dal be suspended from the service of this House for their misconduct, most irresponsible behaviour unbecoming of the Member of this August House and their grossly, disorderly conduct in the House for the remainder of the present Session.

The motion was put and carried.

The Sabha then adjourned till 10.00 A.M. on Tuesday, the 9th March, 2010.

Chandigarh
The 8TH March, 2010

SUMIT KUMAR
SECRETARY.